

## BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BOMBAY BENCH, CAMP AT NAGPUR.

STAMP(N) 235/93.
(ORIGINAL APPLICATION NO.1206/93)

Mr.Dinesh J. Sarkar.

.. Applicant.

V/s.

G.M., S.E.Rly.& 3 Others.

.. Respondents.

Coram : Hon'ble Shri Justice M.S. Deshpande, Vice Chairman.
Hon'ble Shri N.K. Verma. Member (A).

## Appearance:

1. Ms.Pathak, for Mr. P.C. Marpakwar, for the Applicant.

## ORAL JUDGMENT:

!Dated : 11.11.1993.

§ Per : Hon'ble Shri M.S. Deshpande, Vice Chairman §

We have the Counsel. It appears to us that no final order has yet been passed If the applicant fails in the B 1 Medical Examination and the promotion is denied to him on that ground and if the applicant feels that there has been a breach of the rules, the applicant can approach this Tribunal thereafter. Application dismissed summarily. No order as to costs.

N.K. VERMA MEMBER (A).

M.S. DESHPANDE VICE CHAIRMAN.